

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 23.07.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/ 1365/2024 in CP (IB) No.492/7/HDB/2019
NAME OF THE COMPANY	KSK Mahanadi Power Company Ltd
NAME OF THE PETITIONER(S)	Power Finance Corporation
NAME OF THE RESPONDENT(S)	KSK Mahanadi Power Company Ltd
UNDER SECTION	7 of IBC

**ORDER**

**IA (IBC)/1365/2024**

**Present:** Ld. Counsel Mr. Narender Naik along with Ms. Pranathi Kavuturi, Mr. Uday Khare, Ms. Srideepa Bhattacharyya and Ms. Neha Shivhare for the Applicant.

Ld. Counsel Mr. Allwin Godwin along with Mr. Anoop Rawat, Mr. Aditya Marwah, Mr. Vishrut Kansal, Ms. Niranjana Pandian and Ms. Snigdha Saraff for the Resolution Professional.

**Heard. Reserved for orders.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**